

**GOVERNMENT OF INDIA  
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS**

**LOK SABHA  
STARRED QUESTION NO. 246  
ANSWERED ON 08<sup>TH</sup> AUGUST, 2024**

**UNDERPASSES AND OVERBRIDGES ON NATIONAL HIGHWAYS**

**\*246. SHRI AZAD KIRTI JHA:**

**Will the Minister of ROAD TRANSPORT AND HIGHWAYS**

सडक परिवहन और राजमार्ग मंत्री

**be pleased to state:**

**(a) the details of the number of passenger underpasses and overbridges constructed on National Highways (NHs) during last ten years, State-wise including West Bengal;**

**(b) the details of funds utilized by the National Highways Authority of India for the construction of passenger underpasses and overbridges during last ten years, State and year-wise; and**

**(c) whether any of the said project is experiencing delay in construction and not progressing as scheduled and if so, the details thereof and reasons therefor?**

**ANSWER**

**THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS**

**(SHRI NITIN JAIRAM GADKARI)**

**(a) to (c) A Statement is laid on the Table of the House.**

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**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 246 TO BE ANSWERED ON 08/08/2024 ASKED BY SHRI AZAD KIRTI JHA REGARDING 'UNDERPASSES AND OVERBRIDGES ON NATIONAL HIGHWAYS'**

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**(a) & (b) The number of vehicular/pedestrians underpasses and vehicular overpasses constructed on National highways (NHs) during the last ten years state-wise including West Bengal is at Annexure. The vehicular/pedestrians underpasses and vehicular overpasses are generally constructed as part of an NH development project involving improvement and upgradation. Hence funds utilized for construction of vehicular/pedestrians underpasses and vehicular overpasses are not maintained separately.**

**(c) Some of the NH projects are delayed due to various reasons like delay in land acquisition, forest clearance, wild life clearance, utilities shifting, approval from Railways, delay on the part of contractor/concessionaire including cash flow problem etc. The Government is closely monitoring the NH projects. Ministry has taken several steps including periodic reviews held at various levels to resolve issues and expedite progress of all NH projects.**

**Annexure**

**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 246 TO BE ANSWERED ON 08/08/2024 ASKED BY SHRI AZAD KIRTI JHA REGARDING 'UNDERPASSES AND OVERBRIDGES ON NATIONAL HIGHWAYS'**

<b>State</b>	<b>Number of Vehicular/Pedestrian Underpasses</b>	<b>Number of Vehicular Overpasses</b>
<b>Andhra Pradesh</b>	<b>433</b>	<b>53</b>
<b>Arunachal Pradesh</b>	<b>1</b>	<b>0</b>
<b>Assam</b>	<b>50</b>	<b>14</b>
<b>Bihar</b>	<b>382</b>	<b>25</b>
<b>Chhattisgarh</b>	<b>110</b>	<b>16</b>
<b>Delhi</b>	<b>2409</b>	<b>190</b>
<b>Goa</b>	<b>36</b>	<b>6</b>
<b>Gujarat</b>	<b>759</b>	<b>69</b>
<b>Haryana</b>	<b>330</b>	<b>71</b>
<b>Himachal Pradesh</b>	<b>16</b>	<b>5</b>
<b>Jammu and Kashmir</b>	<b>53</b>	<b>10</b>
<b>Jharkhand</b>	<b>132</b>	<b>4</b>

<b>State</b>	<b>Number of Vehicular/Pedestrian Underpasses</b>	<b>Number of Vehicular Overpasses</b>
<b>Karnataka</b>	<b>466</b>	<b>64</b>
<b>Kerala</b>	<b>96</b>	<b>11</b>
<b>Madhya Pradesh</b>	<b>677</b>	<b>117</b>
<b>Maharashtra</b>	<b>1077</b>	<b>109</b>
<b>Manipur</b>	<b>1</b>	<b>0</b>
<b>Nagaland</b>	<b>4</b>	<b>0</b>
<b>Odisha</b>	<b>285</b>	<b>38</b>
<b>Puducherry</b>	<b>8</b>	<b>1</b>
<b>Punjab</b>	<b>284</b>	<b>69</b>
<b>Rajasthan</b>	<b>1216</b>	<b>97</b>
<b>Tamil Nadu</b>	<b>442</b>	<b>93</b>
<b>Telangana</b>	<b>234</b>	<b>18</b>
<b>Tripura</b>	<b>3</b>	<b>0</b>
<b>Uttar Pradesh</b>	<b>688</b>	<b>90</b>
<b>Uttarakhand</b>	<b>60</b>	<b>14</b>
<b>West Bengal</b>	<b>192</b>	<b>24</b>

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